

| | |
|--------------------------------------|------|
| Defect in road conditions | 1.3% |
| Defect in condition of motor vehicle | 1.8% |
| Weather condition | 0.8% |

(c) and (d) NHAI follows Indian Road Congress specifications in the design of highways. Traffic study is carried out by the consultant at the time of preparation of feasibility report /DPR. The consultant proposes a variety of measures like improvement of junctions, provision of underpass/over bridges, pedestrian crossings etc. from the safety perspective. Also, region specific requirements are provided in Indian Roads Congress (IRC) codes. The geometric design of highways factors in variations in terrain, material, traffic, etc. Functions of IRC include preparation of Standards, Codes of practice and guidelines for the planning, design, construction, operation and maintenance of roads and bridges in the country. IRC is not involved in actual designing of specific roads.

Upgradation of National Highways

†411. MISS ANUSUIYA UIKEY: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the number of proposals received under plan and non plan during the current financial year, for the upgradation of national highways;

(b) the number of proposals from Madhya Pradesh and other States sanctioned by Central Government for upgradation of National Highways, and the details thereof; and

(c) whether Government would consider sanctioning pending highway upgradation proposals from Madhya Pradesh during the next financial budget?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): (a) to (c) The State-wise details of number of proposals received under Plan and Non Plan to be taken up through budgetary resources and sanctioned during the current financial year for the upgradation of National Highways (NHs) including those in the State of Madhya Pradesh are given in Statement (See below). The proposals furnished by respective State Governments including those in the State of Madhya Pradesh are sanctioned based on conformance to Ministry's circular/standard guidelines, traffic intensity and inter-se priority of works, subject to overall availability of funds. No proposal from the State of Madhya Pradesh is pending.

Statement

State-wise details of number of proposals received under Plan and Non-Plan, to be taken-up through budgetary resources and sanctioned during the current financial year, i.e. 2011-12 (up to 31-10-2011) for the upgradation of National Highways

| Sl No. | Name of State | Plan | | | Non-Plan | | |
|--------|-------------------|------------------------------|--------------------------------|-------------------------------|------------------------------|--------------------------------|-------------------------------|
| | | Number of proposals received | Number of proposals sanctioned | Sanctioned cost (Rs in crore) | Number of proposals received | Number of proposals sanctioned | Sanctioned cost (Rs in crore) |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 |
| 1. | Andhra Pradesh | 23 | 0 | 0.00 | 0 | 0 | 0.00 |
| 2. | Arunachal Pradesh | 10 | 1 | 1486.00 | 0 | 0 | 0.00 |
| 3. | Assam | 13 | 5 | 510.73 | 0 | 0 | 0.00 |
| 4. | Chhattisgarh | 23 | 1 | 2.72 | 10 | 0 | 0.00 |
| 5. | Goa | 1 | 0 | 0.00 | 3 | 0 | 0.00 |
| 6. | Gujarat | 19 | 1 | 6.74 | 0 | 0 | 0.00 |
| 7. | Haryana | 24 | 0 | 0.00 | 0 | 0 | 0.00 |
| 8. | Himachal Pradesh | 1 | 1 | 2.90 | 0 | 0 | 0.00 |
| 9. | Jharkhand | 6 | 2 | 13.55 | 0 | 0 | 0.00 |
| 10. | Karnataka | 22 | 3 | 15.14 | 3 | 0 | 0.00 |
| 11. | Kerala | 27 | 0 | 0.00 | 0 | 0 | 0.00 |
| 12. | Madhya Pradesh | 0 | 0 | 0.00 | 0 | 0 | 0.00 |
| 13. | Maharashtra | 23 | 0 | 0.00 | 0 | 0 | 0.00 |
| 14. | Meghalaya | 2 | 0 | 0.00 | 0 | 0 | 0.00 |
| 15. | Odisha | 10 | 3 | 16.59 | 0 | 0 | 0.00 |
| 16. | Punjab | 8 | 2 | 25.49 | 3 | 0 | 0.00 |
| 17. | Rajasthan | 4 | 3 | 47.60 | 0 | 0 | 0.00 |
| 18. | Sikkim | 3 | 0 | 0.00 | 0 | 0 | 0.00 |
| 19. | Tamil Nadu | 27 | 0 | 0.00 | 0 | 0 | 0.00 |

| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 |
|-----|---------------|----|----|--------|---|---|------|
| 20. | Uttar Pradesh | 56 | 22 | 206.07 | 0 | 0 | 0.00 |
| 21. | Uttarakhand | 7 | 1 | 2.59 | 0 | 0 | 0.00 |
| 22. | West Bengal | 10 | 2 | 72.73 | 0 | 0 | 0.00 |

Steps to minimise the road accidents

†412. SHRI ISHWARLAL SHANKARLAL JAIN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether in view of increasing road accidents in the country, Government has taken any proper steps to minimise the road accidents;

(b) if so, the details thereof;

(c) whether Government has assessed the situation by taking a look at road crash barriers erected to avert accidents on the highways and city roads of other countries and minimise number of such mishaps; and

(d) if so, whether creation of such barriers is also being considered in India?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (DR. TUSHAR CHAUDHARY): (a) and (b) The Ministry has been taking the following steps to minimise road accidents in the country:

- I. Road safety is an integral part of road design at the planning stage.
- II. Road Safety Audit of selected stretches of National Highways/Expressways.
- III. Establishment of driving training institutes.
- IV. Tightening of safety standards of vehicles like helmets, seat belts, power-steering, rear view mirror.
- V. Publicity campaigns on road safety awareness.

(c) and (d) Guidelines for installation of roadside safety barrier and crash barriers have been provided in various Indian Road Congress (IRC) publications like IRC:SP:73-2007, IRC:SP:84-2009, IRC:SP:87-2010 and IRC:5-1988. Metal beam/concrete crash barriers are being used as per these specifications and standards.

Development plans for country

413. SHRI RAM KRIPAL YADAV: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) next five year development plans of the Ministry for the country;

†Original notice of the question was received in Hindi.